

TECHNICAL VALIDATION

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Ref: Docket No. 016/TT/2011

(Now Petition No. 186/2011)

Date: 2.1.2012

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Determination of transmission tariff from projected DOCO : 01.01.2012 to 31.03.2014 for 220/132 kV 100 MVA ICT and associated bays at Raebareli under the Augmentation of 220/132 kV transformation capacity at Raebareli (POWERGRID) by 1 x 100 MVA transformer, for tariff block 2009-14 period in Northern Region

Sir,

Please refer to this Commission's letter dated 24.8.2011 and reminder dated 5.12.2011 on your petition mentioned above, and your affidavit dated 20.12.2012 wherein it has been submitted that the actual DOCO of Asset is 1.10.2011. In view of this, I request you to submit all the revised forms and CA Certificate as per actual DOCO of the asset, i.e. 1.10.2011 (as the asset has been commissioned prior to 1.1.2012 originally mentioned in you petition) **in addition to the reply sought vide above mentioned letters of this Commission**, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 27.1.2012.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)